

is required. We have insalled them in the temporary building which has been offered to us by the Government of Madras.

Shri M. R. Krishna: One of the considerations to locate this factory at Madras was the fact that the Madras Government had assured to give land for the factory. How is it that it has taken such a long time for acquiring the land?

Dr. P. Subbarayan: The land that they gave was not suitable because foundations were hard to lay. So they promised to acquire some other land suitable for our purpose.

Shri Tangamani: Is it a fact that the Madras Government has given a plot of land which belongs to the Government, namely, the Government Estate in Guindy?

Dr. P. Subbarayan: That is what I said. The land that they offered to us was examined and it was found that it would not be suitable for the building that we want to put up.

International Seed Year

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 Shri Barman;
 Shri Subodh Hansda;
 Shri B. C. Majhi;
 Shri S. C. Samanta;

Will the Minister of Food and Agriculture be pleased to state:

(a) whether all the States have celebrated 1961 as an International Seed Year;

(b) if so, how this celebration was observed; and

(c) what are the achievements of this celebration?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) to (c). A statement is laid on the Table of the Sabha. [See Appendix I, annexure No. 51].

Shri Barman: From the statement I find that though the target in the case of West Bengal was 200 it had subsequently been reduced to 100 only and

that also was not fully utilised. What are the reasons for that?

Dr. P. S. Deshmukh: The reason in most cases is non-availability of land. We have sometimes had to revise our position and resort to acquisition and so on. It takes time. I think it must have been with the consent of the West Bengal Government that the number was reduced.

Shri Barman: I find from the statement that the TCM supplied us with further equipment but all that equipment was utilised in installing three quality control stations in Punjab, Bihar and Andhra. Bengal being the most deficit State when is the question of Bengal going to be considered in regard to this vital matter of quality control laboratory?

Dr. P. S. Deshmukh: I think the previous question by my hon. friend supplies the answer. Because the seed farms there are not adequate we could not utilise this machinery in that State. But this is not the end of it. As we go on, probably there might be more centres.

Shri Subodh Hansda: From the statement I find that the State Government have arranged seminars, exhibitions etc. to celebrate the International Seed Year.

Mr. Deputy-Speaker: As the elections are approaching the voice should rather be higher and not lower. Here also we want to hear him.

Shri Subodh Hansda: From the statement I find that the State Government have arranged seminars, exhibitions etc. to celebrate this International Seed Year. May I know whether the cultivators and the farmers have been associated with these seminars?

Dr. P. S. Deshmukh: All these programmes are meant for the farmers also. Unless they pay attention to it we can never say that our scheme has been successful. As has been stated in the statement, it has created more

awareness of the need and utility of better seeds. That has been the result of this propaganda and the campaign.

Murder of Railway Guard on Bombay-Poona Line

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*262. { Shri Sadhan Gupta;
Shri Goray;
Shri Rajendra Singh;
Shri Tangamani;

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Guard of the Railway Mail Service between Bombay and Poona was murdered on the night of 12th September, 1961;

(b) what was the total value of the articles stolen from the mail van; and

(c) what relief compensation has been paid to the family of the murdered Guard?

The Deputy Minister of Railways (Shri Shahnawaz Khan). (a) Yes Sir.

(b) Rs. 4000/- approximately.

(c) The question of payment of compensation to the family of the victim is under the consideration of Director General, Posts and Telegraphs. Meanwhile an interim relief of Rs. 100/- out of Welfare Fund has been granted by that officer to the widow of the deceased.

Shri Sadhan Gupta: This murder of RMS staff is fairly common.

In view of this fact may I know why no arrangements are made to provide armed protection to RMS staff who carry insured articles in trains and why they are allowed to travel alone in trains when their lives are in obvious danger?

Shri Shahnawaz Khan: That has to be examined by the Department of Posts and Telegraphs.

Shri Tangamani: On a previous occasion in Tundla three RMS guards were also murdered. I would like to know the number of years of service

this particular RMS guard, Shri Panji Seshangoli has put in and whether any report was given to him when the train reached Rankovala before it reached Poona. When these facts were given to him, did he make any report to the person who delivered the bags to him?

Shri Shahnawaz Khan: The age of the mail van guard who was murdered was about 50 years. I am not aware of any information having been given to him, but we are aware of the fact that up to Lonavla he collected the bags. That was at about 3.12 in the morning. When the train arrived at Poona at 5.05 in the morning he was found dead in the compartment.

Shri Tangamani: May I know whether anyone from the P&T Department spoke to him when the train reached Kirkee before reaching Poona?

Shri Shahnawaz Khan: At Kirkee some people came and tried to open the door. They could not do so. The train started from Kirkee and at Poona it was found that somebody had locked the door from inside and got off from the offside. As I said, the case is under investigation of the Police and they will be looking into all these facts.

Shri Tangamani: My point is that no bags could be delivered at Kirkee. It was reported in the papers also. If there was suspicion that there was some foul play inside leading to the murder or otherwise, why was the train not stopped immediately and an enquiry held because it might be that the assailants were inside at that time and it could have been detected? Why was the train allowed to take off when that particular compartment was locked from inside?

Shri Shahnawaz Khan: Presumably the fact was not brought to the notice of the Station Master or the Guard of the train.

Mr. Deputy-Speaker: That is exactly what he wants to enquire. When those people tried to open the door